

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CP(IB) No.259/Chd/Hry/2022

IN THE MATTER OF:

**Manu Indrayan, PG, Indian Clothing
League Pvt. Ltd.** ...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 22.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : None.

ORDER

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 21.05.2024.

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)